

(29)

From:

Sabir Khan  
Panchur Mondal Para,  
P.S.: Rabindranagar,  
Kolkata 700066

OA-186/2024/EZ

To

- 1) The Hon'ble Chief Minister  
Mamata Banerjee,  
Nabanna, 14<sup>th</sup> Floor, 325 Sarat Chatterjee Road,  
Mandirtala, Shibpur,  
Howrah - 711102
- 2) The Chief Secretary  
Shri B. P. Gopalika, IAS,  
Nabanna (13<sup>th</sup> Floor), 325 Sarat Chatterjee Road,  
Shibpur, Howrah-711102
- 3) The Hon'ble Mayor  
Firhad Hakim,,  
Mohan, 6A, Pears, Roy Bahadur Road, Chetla,  
Kolkata-700027
- 4) National Green Tribunal  
Eastern Zone Bench,  
HFXC + VR5, Kadampukur Village, New Town, Ghuni  
West Bengal - 700156
- 5) The Chairperson East Kolkata Wetlands Management Authority  
Shri Md. Ghulam Rabbani,  
Pranishampad Bhaban, 5<sup>th</sup> Floor, LB-2, Sector-3, Bidhannagar,  
Kolkata-700106
- 6) The Secretary of Fisheries Department  
Shri Avanindra Singh  
IT Building (8<sup>th</sup> Floor), 31, GN Block, Sector V, Salt Lake City, Kolkata-  
700091
- 7) National Human Rights Commission  
Kolkata, West Bengal  
Bhabani Bhawan, Smt. Damayanti Sen (IPS)  
Alipore Police Line, Alipore, Kolkata-700027
- 8) The Vice Chairman of Maheshtala Municipality  
Sri Abu Taleb Molla,  
South Section near Nangi, Railway Station Road,  
Budge Budge  
Kolkata-700141
- 9) The Councillor of Ward No.5  
Shri Minara Begum,  
Maddha Panchur, P.S. - Rabindra Nagar,  
Kolkata-700066

10) The Officer in Charge Rabindra Nagar Police Station  
Shri Mukul Mia,  
Santoshpur Road, Rabindranagar, Panchur Mouza,  
Maheshtala, Kolkata-700018

**Sub:- Illegally filling up pond forcefully and carelessly for creation of residential plot at Dag No.62, Mouza-Makalhati, J.L. No.2, under the jurisdiction of Rabindranagar Police Station and under Maheshtala Municipality, and Ward No.5 by one Nasiruddin Khan, son of Kadre Box Khan residence of Panchur Mondal Para near Janta club, P.S. – Rabindranagar, Kolkata-700066 and his men and agents.**

Respected Sir/Madam,

I am Sabir Khan, son of Mr. Marhum Samsuddin Khan, a permanent resident of Panchur Molla Para, P.S.-Maheshtala, Kolkata-700066 in Ward No.5.

There is a natural waterbody/jheel in <sup>the</sup> our village measuring about 15 cottah (more or less) which exists in Mouza-Makhalhati, Dag No.62, J.L. No.2 in Ward No.5 under Rabindranagar Police Station. There is no alternative source of water in our village except this waterbody in case of any fire accident to douse the fire and if this waterbody is filled up, the ecosystem will be severely affected.

One Mr. Nasirudding Khan, son of Kader Box Khan, resident of our village of Panchur Mondal Para, Janta Club, P.S. – Rabindranagar, Kolkata-700066 is illegally filling up this waterbody by misutilizing his money power and influence violating the law.

If this act of filling up is not prevented in time, the waterbody will be completely filled up resulting which ecological balance will be affected and our village will be deprived of a natural source of water in dire need.

Whenever I protested against this illegal filling of waterbody, I have been threatened of loss of life by the said Nasirudding Khan and his aides. They have also threatened me of framing in false allegation. On being scared of them, I am compelled to have left my home and presently I am underground.

Sir, having been left with no other alternative, I bring this allegation to your kind attention. It is my humble request that I would be ever grateful to you if you would be kind enough to take legal action against the person responsible and prevent this filling up of waterbody as well as make some arrangements to let me live with my family peacefully.

Thanking you,

Yours faithfully,

Sabir Khan

9073232480

To

1) THE HON'BLE CHIEF MINISTER

MAMATA BANERJEE,

Nabanna, 14<sup>th</sup> Floor, 325 Sarat

Chatterjee Road, Mandirtala, Shibpur,

Howrah-711102.

2) THE CHIEF SECRETARY

Shri B.P.Gopalika, I.A.S

Nabanna(13<sup>th</sup> Floor), 325, Sarat Chatterjee

Road, Shibpur, Howrah-711102.

3) The HON'BLE MAYOR

FIRHAD HAKIM,

Mohan, 6A Peari, Roy Bahadur Road, Chetla,

Kolkata- 700027.

4) NATIONAL GREEN TRIBUNAL

Eastern Zone Bench

HFXC +VR5, Kadampukur Village, New Town, Ghuni

West Bengal- 700156

5) THE CHAIRPERSON EAST KOLKATA WETLANDS MANAGEMENT AUTHORITY

Shri MD. GHULAM RABBANI.

Pranishampad Bhaban, 5<sup>th</sup> Floor, LB-2, Sector-3, Bidhannagar, Kolkata-700106.

6) THE SECRETARY OF FISHERIES DEPARTMENT

Shri AVANINDRA SINGH

IT Building ( 8<sup>th</sup> Floor), 31, GN Block, Sector v, Salt Lake City, Kolkata-700091.

7) NATIONAL HUMAN RIGHTS COMMISSION,

Judicial.

NGT, EZB, KOLKATA

Receipt No... NGT/EZB/Kol/246

Date... 03/07/2024

To  
Bojesh ji  
Please put up as PG/Kolka Petition  
Nishab  
04/7/24  
S.O.

**KOLKATA, WEST BENGAL**

**Bhabani bhawan, smt. Damayanti sen (IPS)**

**Alipore Police Line, Alipore, Kolkata- 700027.**

**8) THE VICE CHAIMAN OF MAHESHTALA MUNICIPALITY**

**Sri ABU TALEB MOLLA,**

**South Section near Nangi, Railway station Road, Budge Budge**

**Kolkata- 700141.**

**9) THE COUNCILLOR OF WARD NO. 5**

**Shri MINARA BEGUM**

**Maddha Panchur, P.S.- Rabindra Nagar**

**Kolkata-700066.**

**10) THE OFFICER IN CHARGE RABINDRA NAGAR POLICE STATION**

**Shri MUKUL MIA,**

**Santoshpur Road, Rabindranagar, Panchur Mouza,**

**Maheshtala, Kolkata- 700018.**

Sub:- Illegally filling up pond forcefully and carelessly for creation of residential plot at Dag No. 62 , Mouza- Makalhati, J.L. No.2, under the jurisdiction of of Rabindranagar Police Station and under Maheshtala Municipality, and ward no. 5 by one Nasiruddin Khan, son of Kadre Box Khan residence of Panchur Mondal Para near Janta club, P.S.-Rabindranagar, Kolkata-700066 and his men and agents.

**Respected Sir/Madam,**

আমি সাবির খান পিতা- মরহুম সামসুদ্দিন খান, ঠিকানা - পাচুড় মোল্লা পাড়া, থানা- মহেশতলা, কোলকাতা - ৭০০০৬৬, ওয়ার্ড নং- ৫ এর স্থায়ী বাসিন্দা হইতেছি।

মহাশয়, আমাদের গ্রামের একটি প্রাকৃতিক পুকুর/ বিল যাহা কমবেশি ১৫ কাঠা হইবে যাহা মৌজা- মাখালহাটি, দাগ নং-৬২, যে, এল, নং-২, জাহা রবিন্দ্রানগর থানার অন্তরগত, ও ওয়ার্ড নং ৫ এর অন্তরে অবস্থিত হইতেছে। আমাদের গ্রামে কোন দুর্ঘটনা ঘটিলে বা আগুন লাগিলে উক্ত পুকুর/ বিলের জল ছাড়া আর অন্য কোন জায়গা থেকে জল জগানের উপযুক্ত ব্যবস্থা নেই, এবং উক্ত পুকুর/ বিল ভরাট হইয়া গেলে প্রাকৃতিক বাস্তুতন্ত্র ব্যাপক ভাবে আঘাত প্রাপ্ত হইবে।

মহাশয় আমাদেরই গ্রামের বাসিন্দা নাসিরুদ্দিন খান, পিতা-কাদের বক্স খান ঠিকানা- পাচুড় মণ্ডল পাড়া, জনতা ক্লাব, থানা- রবিন্দ্রনগর, কোলকাতা- ৭০০০৬৬ ও তাহার লোকজন কোন আইনের তোয়াক্কা না করিয়া অবৈধ ভাবে অর্থের জোরে প্রশাসন কে বুড়ো আঙ্গুল দেখাইয়া উক্ত পুকুর/ বিল ভরাট করিতেছে।

মহাশয় উক্ত পুকুর/ বিল উপযুক্ত সময়ে বন্ধ না করিলে পুরো পুকুর/ বিল ভরাট করিয়া ফেলিবে, এবং প্রাকৃতিক বাস্তুতন্ত্র/ ভারসাম্য নষ্ট হইবে, এবং উপযুক্ত প্রয়জনে জলের ব্যবস্থা পাওয়া যাবে না।

মহাশয়, উক্ত পুকুর / বিল ভরাট বন্ধ করার জন্য প্রতিবাদ করিলে উক্ত নাসিরুদ্দিন খান ও তাহার লোকজন আমাকে প্রান নাশের ছমকি দেয় ও মিথ্যা কেসে ফাসিয়ে দেবে বলে, বর্তমানে আমি ওদের জন্য বাড়ি ছাড়া হয়ে আছি উক্ত প্রতিবাদ করার জন্য।

মহাশয়, এক প্রকার অসহায় হইয়া এই অভিযোগটি আপনাকে জানাইলাম, আমার বিনীত নিবেদন উক্ত ব্যক্তিদের বিরুদ্ধে আইনানুগ ব্যবস্থা নিলে ও উক্ত পুকুর/ বিল ভরাট বন্ধ করিলে ও আমার পরিবার নিয়ে বাড়িতে থাকার সু-ব্যবস্থা করিলে আপনার প্রতি চির কৃতজ্ঞ থাকিব।

SABIR KHAN  
9073232480

[ 16 ] SOUTH 24 PARGANAS

Block:\*

[ 14 ] MAHESHTALA

Mouza:\*

[ 202 ] Makhalthati

Choose Your Language:

Bengali

Option:

**LIVE**

Khatian Type: \*  Normal Khatian  Lease Khatian

Search By Khatian

Search By Plot

Plot No.\* 62 /

Enter Captcha\*

V V X W M X 5

VIEW

(Live Data As On 28/06/2024,10:28:32)

জে.এল নং 2 থানা মেটিয়ারুজ

দাগনং শ্রেণী জমির মোট পরিমাণ(একর) দাগের মা

62 পুকুর 0.17

খতিয়ান নং নায়কের নাম পিতা/স্বামী অংশ অংশ প

69 আছিয়া বিবি কাছেম মণ্ডল 0.0661

329 আসিয়া মণ্ডল কাছেম 0.0661 C

533 এছিন মণ্ডল কাছেম 0.1324 ঠ

610 কুতুবুদ্দিন খান ওসমান গনি 0.0481

945 নাজিমুদ্দিন খান ওসমান গনি 0.0481

000 0.0000